

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 220 of 2011
in Appeal No. 52 of 2008**

Dated :18th October, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

North Delhi Power Limited

... Appellant(s)

Versus

D.E.R.C. & Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur, Ms. Poonam Verma, Mr. Anurag Bansel, Mr. Ajay Kapoor and Mr. Hemant Goyal

Counsel for Respondent (s): Mr. Ranjan Mukherjee

**ORDER
IA No. 220 of 2011**

Mr. Ranjan Mukherjee undertakes to file the Vakalatnama on behalf of the Commission and seeks some time to file the reply. Accordingly, he is directed to file the same after serving a copy on the other side.

Post the matter on **18th November, 2011 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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